

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.70918 of 2016

(Arising out of Order-in-Appeal No.GZB-EXCUS-000-APP-0337 & 0338-16-17 dated 08/07/2016 passed by Commissioner (Appeals) Customs, Central Excise & Service Tax, Noida)

Shri Avenish Kumar Garg, Proprietor of**Appellant**

(M/s Ganpathi Plastics & Engineering,
E-189, Kavi Nagar Industrial Area, Ghaziabad)
VERSUS

Commissioner of Central Excise &

Customs, Meerut-II

....**Respondent**

(C-56/42, Sector-62, Noida)

APPEARANCE:

Shri Sharad Chandra Tewari, Advocate for the Appellant
Shri A.K. Choudhary, Authorised Representative for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 10 July, 2024
DATE OF DECISION : 10 July, 2024

This appeal is allowed. For order, see order of the date
in Excise Appeal No.70917 of 2016.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp